

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2604
ANSWERED ON:28.07.2014
GRANITE MINING
Neta Shri Ashok Mahadeorao

Will the Minister of MINES be pleased to state:

- (a) whether the Government proposes any special reforms to improve and monitor mining and extraction of granite in the country;
- (b) if so, the details thereof;
- (c) the quantum of granite deposits available and exported during the last three years, year-wise;
- (d) whether the export of granite is badly affected during the recent years and if so, the details thereof; and
- (e) the steps taken by the Government for promotion of export of granite?

Answer

THE MINISTER OF STATE FOR MINES, STEEL AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b): The Government of India has promulgated the Granite Conservation and Development Rules, 1999, which provides a detailed framework within which the respective State Governments can monitor and improve mining and extraction of granite in the Country. Granite being notified as a minor mineral is entirely within the regulatory jurisdiction of State Governments.

(c): The quantum of granite deposits in India (as on 1.4.2010) in thousand cubic meters is as follows:

Proved reserves: 35741

Probable reserves: 227951

Resources: 46230300

Quantum of granite exported during the last three years is given in the table below:

Unit in	2010-11	2011-12	2012-13	2013-14
Tonnes	(P)	(P)		
	4500060	4605078	6062753	6825592

(d): The quantum of granite exported shows an increasing trend. During 2012-13 and 2013-14 the exports have increased by more than 31% and 12% as compared to the respective previous years.

(e): As per the Foreign Trade Policy 2009-14, there are no restrictions on exports of granite.